GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 453
ANSWERED ON 19/07/2022

RURAL ROADS IN ODISHA

453.   MS CHANDRANI MURMU:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a)   whether the Government has any information regarding total length of rural roads constructed in Odisha, district-wise during the last five year;
(b)   the steps being taken by the Government to improve the conditions of rural roads in Odisha, particularly in Keonjhar HPC;
(c)   the total number of kilometres of metal roads which have been constructed in Keonjhar HPC during the said period; and
(d)   the details of funds sanctioned, released and utilised for rural development in Odisha during the said period, district-wise?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a)   The details of the works executed under Pradhan Mantri Gram Sadak Yojana (PMGSY) in Odisha during the last five years are as under:

Years	Length completed (in km)
2017-18	7,141
2018-19	8,130
2019-20	5,298
2020-21	1,844
2021-22	2,829
Total	**25,242**

The District-wise details of road length completed in Odisha during the last five years (2017-18 to 2021-22) under various interventions under PMGSY are given in **Annexure-I.**

(b)   Rural roads under Pradhan Mantri Gram Sadak Yojana (PMGSY) are constructed as per the technical specifications and geometric design standards given in the Ministry of Rural Development Specifications for Rural Roads, Rural Roads Manual of the Indian Roads Congress (IRC) (IRC-SP:20) and also, where required, the Hill Road Manual (IRC:SP:48) and other relevant IRC Codes & Manuals. The implementation of all sanctioned works is being monitored through online Programme Management Information System on real time basis. In addition, the progress is regularly reviewed by the Ministry by way of Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings, Pre-

Empowered/ Empowered Committee Meetings with the States. At District level, the District Development Coordination and Monitoring Committee (DISHA) headed by Hon'ble Member of Parliament (LS) monitors the implementation of various schemes of Government of India including PMGSY. Besides, special review meetings/monthly review meetings are also held by Secretary/ Additional Secretary, Ministry of Rural Development with Chief Secretaries/Principal Secretaries of the States to take stock of the progress of the scheme and remove the bottlenecks, if any.

PMGSY has a three-tiered Quality Control mechanism for ensuring construction of quality road works and durability of road assets under PMGSY. Under the first tier, the Programme Implementation Units (PIUs) are required to ensure process control through mandatory tests on material and workmanship at the field laboratories. The second tier is a structured independent quality monitoring at the State level through State Quality Monitors (SQMs) to ensure that every work is inspected at initial stage, intermediate stage and final stage of the construction. Under the third tier, which is at the national level, independent National Quality Monitors (NQMs) are deployed for random inspection of road works to monitor quality and also to provide guidance of senior professionals to the field functionaries. Based on the periodic monitoring of quality of roads under the 3-tier mechanism, corrective measures, wherever necessary, are taken by the State Governments.

During last 5 years (2017-18 to 2021-22), National Quality Monitors (NQMs) have carried out a total of 174 inspections in the district of Keonjhar, and 4130 inspections in the state of Odisha. In the same period, State Quality Monitors (SQMs) have carried out a total of 940 inspections in the district of Keonjhar, and 20736 inspections in the state.

(c)   In the Keonjhar district of Odisha, a total of 980.98 km road length has been constructed under various interventions of PMGSY during the last five years (i.e. 2017-18 to 2021-22).

(d)   Central funds under PMGSY are released to State Government. Further funds are released at district and sub-district level by the State Government. The release of funds to the State for implementation of PMGSY is done on the basis of the proposal received from the state and depends, inter-alia, on works in hand, execution capacity of the State and unspent funds available with the State. The amount released to and expenditure including state share by the State of Odisha under PMGSY including Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA) is given below:-

(Rs. in crore)

Financial Year	Central Fund released	Expenditure incurred (Including state share)
2017-18	2,249.99	2,679.95
2018-19	2,535.18	3,289.38
2019-20	798.11	2,489.91
2020-21	774.29	1,754.13
2021-22	404.12	1,796.50
2022-23 (Upto 13.7.2022)	208.09	555.60

Annexure referred to in reply of part (a) of Lok Sabha Unstarred Question No. 453 to be answered on 19.07.2022

Sr.No.	Name of districts	Road Length Completed (in km)				
		2017-2018	2018-2019	2019-2020	2020-2021	2021-2022
1	Angul	78	97	66	30	148
2	Balasore	251	210	124	34	1
3	Bargarh	101	114	149	25	131
4	Bhadrak	204	94	64	25	45
5	Balangir	351	178	186	22	57
6	Boudh	58	43	37	26	51
7	Cuttack	217	151	170	79	9
8	Deogarh	51	54	33	21	51
9	Dhenkanal	72	42	78	22	143
10	Gajapati	250	392	129	38	150
11	Ganjam	553	434	352	65	109
12	Jagatsinghpur	104	128	99	46	3
13	Jajpur	164	205	186	48	10
14	Jharsuguda	24	34	37	15	83
15	Kalahandi	239	523	299	61	13
16	Kendrapara	203	156	173	41	47
17	Keonjhar	350	273	163	53	143
18	Khurda	127	116	96	48	29
19	Koraput	536	1,129	460	153	305
20	Malkangiri	427	367	369	348	226
21	Mayurbhanj	637	724	435	126	147
22	Nawarangpur	71	194	338	87	0
23	Nayagarh	179	170	94	62	24
24	Nuapara	121	104	152	26	5
25	Kandhamal	378	504	200	71	191
26	Puri	233	79	80	54	48
27	Rayagada	265	567	267	64	231
28	Sambalpur	106	196	162	65	5
29	Sonepur	47	44	66	11	137
30	Sundargarh	742	807	235	77	287
	Total	**7,141**	**8,130**	**5,298**	**1,844**	**2,829**

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